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Sr.N	No. Name of PG	Name of PGT Promoted									Subject		
49.	Shri J.R. Dwivedi		•	•	•		•	•		•	Sanskrit		
5 0.	Dr. N.K. Kabra			•		••					Hindi		
51.	Smt. A. Parashar	•								÷	History		
<i>5</i> 2.	Shri S.R. Tiwari			•	•	'			•		Physics		
53.	Shri D. Shah	• '	•			•	•			•	Physics		
54.	Shri P. Prasad		•				•	٠.			Maths		
<i>5</i> 5.	Shri Sumer Lal				·.	•					Economics		

[11 MAY 1988]

Encroachment of railway land

1888. SHRIMATI RATAN KUMARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any assessment has been made to know the extent railway land under encroachment at present; and
- (b) if so, what are the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Yes, Sir.

(b) All possible steps are being taken to remove the encroachments under the provisions of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. Besides, special vigilance is also maintained so as to prevent fresh encroachments.

Conversion of Swai Madhopur...Jaipur railway line from MG to BG

KAMAL MORARKA: 1889. SHRI BHUVNESH CHA-SHRI TURVEDI:

DR. ABRAR AHMED KHAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering conversion of railway

between Swai Madhopur and Jaipur from metre-gauge to Broad gauge;

- (b) if so, by when such conversion is likely to be effected and
- (c) whether any study has been made on the feasibility of such proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS MAHABIR PRASAD): (a) to (c) A survey for conversion of Sawai Madhopur-Jaipur MG line into BG has recently been carried out as a part of the survey for a major BG line project. The survey reports for alternative proposals have been sent to the Planning Commission for their consideration and advice.

Purity of Albendazole

1890. DR. (SHRIMATI) SAROJINI MAHISHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that large quantity of Albendazole being manufactured in the country is not of particular purity level which is required for human consumption;
- (b) whether it is a fact that material being imported in the country is not of the standard of human consumption: